

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 65
TO BE ANSWERED ON 21.06.2019

PRADHAN MANTRI MATRU VANDANA YOJANA

65. ADV. ADOOR PRAKASH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the present status of the implementation of Pradhan Mantri Matru Vandana Yojana Scheme;
- (b) the total amount of funds allocated and released under the scheme, State/UT-wise;
- (c) the total number of women benefitted under the scheme, State/UT-wise; and
- (d) whether the Government has taken note that a large number of women are being denied the benefits under the said scheme and if so, the details thereof?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Ministry of Women and Child Development is implementing the Centrally Sponsored Pradhan Mantri Matru Vandana Yojana (PMMVY) with effect from 01.01.2017. So far, 2,28,09,417 applications have been received from 95,56,577 beneficiaries across the country on Pradhan Mantri Matru Vandana Yojana-Common Application Software (PMMVY-CAS) (as on 18.06.2019). The maternity benefits amounting to Rs.31,47,80,49,000/- (including Central and State share) have been paid to 82,18,494 eligible beneficiaries.

(b) & (c) The State/UT-wise details of funds sanctioned/released and number of beneficiaries benefitted under PMMVY are annexed.

(d) No such incident of eligible women being denied the benefits under PMMVY came to the notice of the Ministry.

Statement referred to in part (b) & (c) of the Lok Sabha Unstarred Question No. 65 for 21.06.2019 raised by Adv. Adoor Prakash regarding Pradhan Mantri Matru Vandana Yojana

State/UT-wise details of funds sanctioned/released and number of beneficiaries benefitted under the Pradhan Mantri Matru Vandana Yojana (PMMVY) (as on 18.06.2019)

| Sl. No. | State/UT | Central share of Funds Sanctioned/Released to States/UTs (Rs. in lakh) | Number of beneficiaries benefitted |
|--------------------|---------------------------|--|------------------------------------|
| 1. | Andaman & Nicobar Islands | 249.96 | 3,317 |
| 2. | Andhra Pradesh | 21,124.11 | 6,02,242 |
| 3. | Arunachal Pradesh | 948.83 | 6,608 |
| 4. | Assam | 11,265.26 | 1,89,085 |
| 5. | Bihar | 18,604.38 | 3,76,489 |
| 6. | Chandigarh | 594.82 | 11,615 |
| 7. | Chhattisgarh | 6,408.43 | 2,15,811 |
| 8. | Dadra & Nagar Haveli | 178.47 | 3,677 |
| 9. | Daman & Diu | 90.54 | 1,864 |
| 10. | Delhi | 2,804.65 | 90,465 |
| 11. | Goa | 276.11 | 9,002 |
| 12. | Gujarat | 16,145.84 | 4,08,490 |
| 13. | Haryana | 7,999.14 | 2,63,428 |
| 14. | Himachal Pradesh | 3,945.22 | 92,301 |
| 15. | Jammu & Kashmir | 3,966.26 | 82,386 |
| 16. | Jharkhand | 7,076.07 | 2,05,931 |
| 17. | Karnataka | 16,824.73 | 4,85,170 |
| 18. | Kerala | 9,050.91 | 2,75,080 |
| 19. | Lakshadweep | 32.26 | 483 |
| 20. | Madhya Pradesh | 30,902.00 | 10,83,029 |
| 21. | Maharashtra | 24,616.72 | 7,54,131 |
| 22. | Manipur | 1,549.07 | 11,556 |
| 23. | Meghalaya | 1,212.83 | 6,438 |
| 24. | Mizoram | 1,005.48 | 12,145 |
| 25. | Nagaland | 1,087.06 | 4,875 |
| 26. | Odisha* | 7,526.33 | 5 |
| 27. | Puducherry | 395.21 | 9,280 |
| 28. | Punjab | 6,678.57 | 1,80,792 |
| 29. | Rajasthan | 21,092.40 | 7,00,944 |
| 30. | Sikkim | 375.33 | 4,408 |
| 31. | Tamil Nadu | 12,745.85 | 2,18,173 |
| 32. | Telangana** | 7,581.40 | 0 |
| 33. | Tripura | 1,941.49 | 28,234 |
| 34. | Uttar Pradesh | 48,263.40 | 14,73,639 |
| 35. | Uttarakhand | 4036.65 | 72,110 |
| 36. | West Bengal | 13,183.75 | 3,35,291 |
| Grand Total | | 3,11,779.52 | 82,18,494 |

* The State is implementing its own Maternity Benefit Programme. The Ministry allows the State to implement PMMVY with State's Maternity Programme under co-branding.

** The State is implementing its own Maternity Benefit Programme. The Ministry allows the State to implement PMMVY with State's Maternity Programme under co-branding. Technical integration has been tested.